

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.944
TO BE ANSWERED ON 13.12.2022**

IMPLEMENTATION OF SMILE SCHEME

**944. DR. JAYANTA KUMAR ROY:
SHRI KRIPANATH MALLAH:
SHRIMATI SANGEETA KUMARI SINGH DEO:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated a scheme of Support for Marginalised Individuals for Livelihood and Enterprise (SMILE) to address the persisting problem of destitution and beggary and if so, the details thereof including funds sanctioned so far, State-wise;
- (b) the features of the SMILE Scheme including target set and the time by which it is likely to be implemented;
- (c) the name of States likely to be covered under this scheme;
- (d) whether the Government has identified 75 Municipal Corporations to implement rehabilitation of persons engaged in begging under “SMILE-75 Initiative”, if so, the detailed name of municipal corporations, State-wise; and
- (e) the other steps being taken by the Government for eradication of begging and rehabilitation of beggars in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (e): Yes, Sir. However the modalities of the implementation of the scheme are under consideration.
